

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Dated : This the 07th day of MAY 2002.

Contempt Application no.51 of 2001
Original Application no. 673 of 1993.

Hon'ble Mr. Justice RRK Trivedi, VC
Hon'ble Mr. S. Dayal, Member (A).

1. Smt. Gomti Devi, W/o late Babadin
2. Ram Pal, W/o late Sri Babadin

Both resident of Vill Ajnai P.O. Khaga
Distt. Fatehpur.

... Applicant

By Adv : Sri B.N. Singh

Versus

1. Sri A.P. Mishra, DRM, N. Rly., Allahabad Division,
Allahabad.
2. Sri Mathew John, D.R.M. DRM, N Rly., Allahabad Div.
Allahabad.

... Respondents

By Adv Sri A.K. Gaur

ORDER

Hon'ble Mr. Justice RRK Trivedi, VC.

By this contempt application filed under section 17 of A.T. Act, 1985, the applicant has prayed for punishing the respondents no. 1 and 2 for committing the contempt of this Tribunal for non compliance of the order dated 26.11.1999 passed in OA no. 673 of 1993. The direction was as under :-

"The application is accordingly allowed. The late applicant shall be deemed to have continued in service upto 30.4.1997 and the substituted applicants shall be paid the salary he was entitled to for that period within six months from the date of receipt of this order by the respondents."

2.

2. Sri A.K. Gaur, learned counsel for the respondents has placed before us copy of the order dated 6.5.2002 showing that the amount of Rs. 1,22,338/- has been paid to the applicant by cheque dated 10.4.2002 drawn on R.B.I.Kanpur. Photocopy of the cheque has also been annexed. This amount represents the salary from 1.8.1982 to 30.4.1997.

3. Sri L.M. Singh, however, submitted that the applicants have not been able to verify the correctness of the amount. The applicant is always entitled to challenge it in the original side. The order dated 6.5.2002 shall form part of record.

4. In the circumstances as the order has been complied with, nothing remains to be done in this case. The contempt application is rejected as infructuous. Notices issued are discharged.

5. There shall be no order as to costs.

Member (A)


Vice-Chairman

/pc/